



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

1193

of 200

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Application No. N. Janardhan Rao Respondent(s) 001

Applicant(s) M/S. A. Kanungo Advocate for Respondent(s)

S.K. Mishra

NOTES OF THE REGISTRY

Expo for Rs 50/- for the

for consideration P1

DR
23.06.03

DR
23.06.03

Copy of order 11.4.9.03
a/w on copy issued issued
to all the respondents by Posts and
the same copy of order issued
to applicant by Posts.

DR
3-01-04

ORDERS OF THE TRIBUNAL

1. ORDER DATED 4.9.2003.

This case was filed on 9.12.2002
with some defects which were asked to be
removed by 30.6.2003. Defects have not yet
been removed. At this stage, the Advocate
for the Applicant has filed a Memorandum
to withdraw this O.A./Case. Accordingly,
this case is dismissed as withdrawn.

Send copy of this order to the
Applicant in the address given in the O.A.
and copy of this order be also sent to the
Respondents alongwith copy of the O.A.

Member (Judicial)